

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6242

ANSWERED ON:06.05.2005

GUIDELINES FOR HARIYALI

Jawale Shri Haribhau Madhav;Narhire Smt. Kalpana Ramesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has any plan to amend the guidelines for Hariyali 2003 under DPAP/WDP;
- (b) if so, the details thereof,State-wise;
- (c) if not,the reasons therefor; and
- (d) the agency that is monitoring the Hariyali Yojana along with the role of Sarpanch therein?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A.NARENDRA)

(a) to (c) The task of revision of guidelines for any rural development programme is a continuous process and is taken up from time to time as dictated by field realities. Accordingly, the Guidelines for Watershed Development that became operational with effect from 1.4.1995 were revised in August 2001. Subsequently, the guidelines were again revised and renamed as Guidelines for Hariyali in April 2003 to empower the Panchayati Raj Institutions (PRIs) in all aspects of watershed development activities.

(d) At the district level, the Zilla Parishad or the District Rural Development Agency, as the case may be,is responsible for monitoring the progress of implementation of watershed projects under Hariyali. The Watershed projects under Hariyali guidelines are to be executed by the respective Gram Panchayats under the chairmanship of the Sarpanch.